

DIVISION BENCH

ITEM NO.115

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

CA No.66/2019, CA No.205/2019, CA No.311/2018 & CA No.42/2020

IN CP (IB) No.223/ALD/2018

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 30th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	STANDARD CHARTERED BANK V/S M/S JVL AGRO INDUSTRIES LTD.
UNDER SECTION	7 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Ms. Swati Dalmiya with
Sh. Yash Tandon, Advs. : *For the Applicant/ Liquidator
in CA No.66/2019, CA No.42/2020
& Res. in CA No.205/2019 &
Res. no. 1 in CA No.311/2018*

Sh. Mohit Chaudhary alongwith
Sh. Prakhar Mittal, Advs. : *For the Applicant in CA No.205/2019
CA No.311/2018 & Res. no.1 & 2
in CA No.66/2019*

ORDER

CA NO.66/2019

Ld. Counsel representing the Liquidator and Ld. Counsel representing the Respondent nos.1 and 2 are present. None present for the other respondents.

- 1.** After argument for some time, at the joint request of the learned counsels representing the parties, the matter is adjourned for 10th June, 2024, and to be taken up at 02:30 PM.
- 2.** All other applications be also put up on the same date.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

30th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*